

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1061/(MAH)/2017
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Union Bank of India
V/s.
Guruashish Construction Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

12	MR. APURB BOORVALA, Sr. Adv. A/W MR. PIYUSH RAHEJA a/w MR. SAHIL GANDHI i/u MIS MARKAND GANDHI & CO.		
----	--	--	--

For the GURUASHISH CONSTRUCTION PVT. LTD.
Mr. Numan Sharma a/w
Ishita Advani vs Desai & Dwivedi JA.
for Applicant - Union Bank of India.

ORDER

CP No. 1061/ I&BP/NCLT/MB/MAH/2017

Reserved for orders.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)